

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 102

New IA/2183/ND/2024 IN IB/1144/ND/2019

IN THE MATTER OF:

M/s P.S.T Trading And Components	...	Applicant
Versus		
Ekdant Buildtech Pvt	...	Respondent

Under Section 9 of IBC, 2016.

Order delivered on 06.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Mr. Shivam Gautam, Adv., for Liquidator

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

New IA/2183/ND/2024:-

This is an application filed by the Liquidator under Section 60(5) of Insolvency and Bankruptcy Code, 2016 for seeking extension of 6 Months i.e. from 1st April, 2024 to 30th September, 2024. Mr. Shivam Gautam, Ld. Counsel for the Liquidator is present through VC. Heard the submissions made by Ld. Counsel for the Liquidator.

Considering the facts and circumstances of the case, we grant extension of 6 months from 1st April, 2024 to 30th September, 2024. Let Official Liquidator complete the process within the extended period. IA stands **allowed**. Place it with the main file for further reference.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)